

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-520
IB-1098/ND/2020

IN THE MATTER OF:

SNS Engineering Pvt Ltd

V/s.

M-City Infrastructure Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 02.09.2021.


(Anil Kumar)
For (Court Officer, C-V)